

and to his contribution to India', freedom struggle.

[English]

- (iv) Need to set up Grape Research Centre at Hyderabad and also to establish Wine Industry there during Seventh Plan

SHRI V. SOBHANADREESWARA RAO (Vijayawada): Sir, there are thousands of acres of grape gardens in and around Hyderabad City in Andhra Pradesh. In recent times serious pests and diseases have been observed in the grape gardens. Hence, I request the Government to establish a Grape Research Centre at Hyderabad to protect the world-famous Anapshahe grape varieties and increase the quality and quantity. I also request the Government of India to establish wine industry in Hyderabad where the raw material is available in plenty in the Seventh Plan.

- (v) Need to redivert Assam Mail and to restore through Siliguri Junction A.T. Mail, Valsali Express and Haldibari Express in the larger interest of people of North Bengal

SHRI ANANDA PATHAK (Darjeeling): Sir, an alarming situation has arisen since the Railway authorities have recently diverted the Assam Mail passing through Siliguri Junction to New Jalpaiguri preceded by the total withdrawal of A.T. Mail and Vaisali Express from Siliguri Junction.

Diversion and total withdrawal of trains from this Station have caused widespread discontentment among a large number of porters, vendors, caterers and others concerned who used to earn their livelihood at this Station.

The Railway authorities have also removed the Crane Transhipment Handling Service from New Jalpaiguri and withdrawn the Haldibari Express running between Haldibari and new Jalpaiguri. This has seriously hampered the interest of the workers as well as passengers.

I, therefore, urge upon the Government to look into these matters and restore the above-said trains and Crane Transhipment Handling Service in the larger interest of the people of North Bengal.

[Translation]

- (vi) Need to take necessary steps to check malpractices such as theft of postal articles and registered letters in Ajmer

SHRI SHANTI DHARIWAL (Kota): Sir, I want to raise the following matter under Rule 377.

Ajmer is a historical and religious place where the shrine of Khwajaji is located and mail and registered papers are received there from the followers of Khwajaji in India and abroad. The registered packets besides containing important information—contain dollars sent by the relatives and acquaintances of these followers living abroad. This is a big financial help for the followers living in Ajmer. But these registered packets and mail are not delivered to the addresses in Ajmer by the Ajmer Head Post Office and these packets and mail disappear in the way.

The first instance was brought to light in 1982 when Government's attention was invited to this malpractice. A second case has been reported recently. I would like to draw the attention of the House to the news item "*Registry Chori ka mamla pakra gaya*" (the theft of registered mail unearthed) which appeared in the Navjyoti dated, 24-3-85. These days thousands of pilgrims are visiting the Khawaja Shrine and if such reports come to light at this juncture, the people will definitely question the integrity of the P & T department.

I would urge the hon. Minister of Communications to order a CBI inquiry into these cases to remove the resentment prevailing among the people there and award exemplary punishment to the employees found guilty and also inculcate a sense of devotion of duties among other honest employees.